

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 02-06-2025 TO 06-06-2025

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		<u>FINAL ORDER NO.</u>		
<u>1</u>	<u>ST/50750/2020</u>	<u>F.O/50731/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>2</u>	<u>ST/51614/2019</u>	<u>F.O/50755/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>3</u>	<u>ST/51198 & 51347/2017</u>	<u>F.O/50757-50758/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>4</u>	<u>ST/51017/2021</u>	<u>F.O/50759-50760/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>5</u>	<u>ST/50106/2020</u>	<u>F.O/50761/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>6</u>	<u>ST/53388/2018</u>	<u>F.O/50765/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>7</u>	<u>ST/50119/2019</u>	<u>F.O/50766/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>8</u>	<u>ST/51736/2018</u>	<u>F.O/50767-50768/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>9</u>	<u>ST/50302/2022</u>	<u>F.O/50769/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>10</u>	<u>ST/52875/2018</u>	<u>F.O/50774/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>11</u>	<u>ST/51716/2019</u>	<u>F.O/50775/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>12</u>	<u>ST/52501-52503/2018</u>	<u>F.O/50776-50778/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>13</u>	<u>ST/53850/2018</u>	<u>F.O/50781/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>14</u>	<u>ST/51782/2017</u>	<u>F.O/50783/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>15</u>	<u>ST/51493/2019</u>	<u>F.O/50784/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>16</u>	<u>ST/51012/2020</u>	<u>F.O/50785/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>17</u>	<u>ST/50994/2020</u>	<u>F.O/50792/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>18</u>	<u>ST/51942/2018</u>	<u>F.O/50793/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>19</u>	<u>ST/55455/2023</u>	<u>F.O/50794/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>20</u>	<u>ST/51659/2017</u>	<u>F.O/50795/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
		<u>MISC ORDER</u>		
<u>1</u>	<u>ST/50924/2020</u>	<u>M.O/50506/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>2</u>	<u>ST/50945/2020</u>	<u>M.O/50507/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>3</u>	<u>ST/50750/2020</u>	<u>M.O/50510/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>4</u>	<u>ST/50908/2020</u>	<u>M.O/50521/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>5</u>	<u>ST/50893/2020</u>	<u>M.O/50522/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>6</u>	<u>ST/50149/2020</u>	<u>M.O/50523/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>7</u>	<u>ST/52592/2019</u>	<u>M.O/50525/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>8</u>	<u>ST/50096/2017</u>	<u>M.O/50526/2025</u>	<u>27-05-2025</u>	<u>02-06-2025</u>
<u>9</u>	<u>ST/50517/2018</u>	<u>M.O/50527/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>10</u>	<u>ST/51487/2018</u>	<u>M.O/50528/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>11</u>	<u>ST/53207/2018</u>	<u>M.O/50529/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>
<u>12</u>	<u>ST/51020/2020</u>	<u>M.O/50530/2025</u>	<u>28-05-2025</u>	<u>02-06-2025</u>


DEPUTY REGISTRAR

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